

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 32/21 /Genl./West/THC/2024

Dated, Delhi the 16/10/24

Sub.:- Compliance of direction Dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs. Tarif Singh).

Forwarded copy of 34598-34613/R.R (Criminal)/South/Saket/2024 Dated 09.10.2024 along with Mark 'A' (Record of 413 Cases under Section 138 NI Act for the year 2011 which are identified by Record Room (Criminal) during the period w.e.f. 01.10.2024 to 07.10.2024 for weeding out) Bearing Diary No. 10044 Dated 14.10.2024 received, on the subject cited above, from Ms. Neha, Ld. Additional Sessions Judge – (SFTC)/Ld. Officer Incharge, Record Rooms, South District, Saket Courts Complex, New Delhi, with the request to send the information related to the pendency of Appeal/Revision, if any, of the Cases mentioned in the Mark 'A' (Record of 413 Cases under Section 138 NI Act for the year 2011 during the period w.e.f. 01.10.2024 to 07.10.2024) be sent to Record Room Criminal through Official E-Mail ID : rcriminal-south@ddc.nic.in within 15 days. If the reply not received in the stipulated time, it will be presumed that there is no Appeal/Revision pending of the Cases mentioned in the Mark 'A' (Record of 413 Cases under Section 138 NI Act for the year 2011 which are identified by Record Room (Criminal) during the period w.e.f. 01.10.2024 to 07.10.2024 for weeding out) before your goodself Court, for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers of Delhi Higher Judicial Services dealing with Criminal Matters, West District, Tis Hazari Courts, Delhi with the request to download Mark 'A' (Record of 413 Cases under Section 138 NI Act for the year 2011 during the period w.e.f. 01.10.2024 to 07.10.2024) from the Centralized Website or from the Layers for immediate compliance/necessary action.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request for uploading the same on Centralized Website as well as on the Website of West District.
3. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request for uploading the same on LAYERS.


(Ajay Gupta)

District Judge (Commercial Court) -05/
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

01
15/10/24

P.S.

10044
14 OCT 2024
Dated: 9.10.24

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI.

No. 34598-34613 /R.R (Criminal)/South/Saket/2024

To,

The Ld. Principal District & Sessions Judges,
South District / South-East / New Delhi District PHC/ Rouse Avenue Courts/
Central THC/ West THC/ North-West Rohini/ North Rohini/ East KKD/North-East
KKD/ Shahadra KKD/ South-West Districts Dwarka New Delhi.

Sub.: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained
in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref.:- Letter/Endst.No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of
Delhi.

Respected Sir/Madam,

It is to apprise you that record of 413 cases under section 138 NI Act for the year, 2011 of Record
Room (Criminal), South District, identified during the period w.e.f. 01.10.2024 to 07.10.2024, have to be
weeded out. A list of these files is placed at Mark 'A'.

It is, therefore, requested that concerned Officer/Official may please be directed to inform at the
earliest as to whether any appeal in respect of matters shown in Mark-A are pending before the Trial Courts
or any other court, so that the relevant record pertaining to such pending appeals may not be destroyed.

Branch In-Charge, R & I branch is directed to upload the Mark-A with this letter on *layers* to
onwards transmission to the Ld. Principal District & Sessions Judge to all District courts to circulate the
same to the courts of their district and confirmation be also sent to Record Room Criminal through
official e-mail id of rrcriminal-south@dde.nic.in within 15 days. If reply not received at the stipulated
time, it will presumed that there is no Appeal/Revision or any other matter is pending before you.

This issues with the prior approval of Ld. Principal District & Sessions Judge, South
District, Saket Courts, New Delhi.

Thanking you.

Yours faithfully,

(NEHA)

Addl. Sessions Judge (SFTC)
Officer-In-Charge, Record Rooms,
South District, Saket Courts complex,
New Delhi.

Encl. : Mark-A.

OR/Genl-west

V...

PD 285 (west)
14/10/2024

**LIST OF SCANED FILES OF RECORD ROOM CRIMINAL, SOUTH DISTRICT, SAKET COURTS, NEW DELHI
DECIDED FILES READY FOR WEEDING OUT OF U/S 138 NI ACT.**

SR NO.	CASE NO.	UNDER SECTION	GHOSHWARA NO	CASE TITLE	DATE OF DECISION	DECISION	DECIDED BY
1	4579/10	138 NI ACT	4961/2011	APAR INDUSTRIES VS Y FIDELITY ERGG	12/07/2011	D N P	MS ANKITA LAL LD MM
2	2768/11	138 NI ACT	4962/2011	ANIL KUMAR VS SANJAY AHUJA	12/07/2011	COMPOUNDED	MS ANKITA LAL LD MM
3	4552/11	138 NI ACT	4963/2011	WELGRAM LINE PVT LTD VS NATCHART LTD	11/07/2011	D N P	MS ANKITA LAL LD MM
4	1833/10	138 NI ACT	4964/2011	JING CHANG INDIA VS FAB EMBRO	11/07/2011	COMPOUNDED	MS ANKITA LAL LD MM
5	1948/10	138 NI ACT	4965/2011	JING CHANG INDIA VS FAB EMBRO	11/07/2011	COMPOUNDED	MS ANKITA LAL LD MM
6	1935/10	138 NI ACT	4966/2011	JING CHANG INDIA VS FAB EMBRO	11/07/2011	COMPOUNDED	MS ANKITA LAL LD MM
7	2431/11	138 NI ACT	4967/2011	ICICI BANK LTD VS AMIT BEDI	09/07/2011	WITHDRAWAL	MS ANKITA LAL LD MM
8	2434/11	138 NI ACT	4968/2011	ICICI BANK LTD VS SURESH KUMAR	09/07/2011	COMPOUNDED	MS ANKITA LAL LD MM
9	2430/11	138 NI ACT	4969/2011	ICICI BANK LTD VS JOGENDER	09/07/2011	WITHDRAWN	MS ANKITA LAL LD MM
10	2495/11	138 NI ACT	4970/2011	ICICI BANK LTD VS POONAM	09/07/2011	WITHDRAWN	MS ANKITA LAL LD MM
11	2432/11	138 NI ACT	4971/2011	ICICI BANK LTD VS SANJAY JANGID	09/07/2011	WITHDRAWN	MS ANKITA LAL LD MM
12	2433/11	138 NI ACT	4972/2011	ICICI BANK LTD VS AVADESH KUMAR	09/07/2011	WITHDRAWN	MS ANKITA LAL LD MM
13	1556/10	138 NI ACT	4973/2011	B A L VS MANOJ KUMAR	09/07/2011	COMPROMISED	MS ANKITA LAL LD MM
14	4458/11	138 NI ACT	4974/2011	RELIGARE SEO LTD VS RITU BABU	09/07/2011	COMPROMISED	MS ANKITA LAL LD MM
15	1505/10	138 NI ACT	4975/2011	V E M S L VS MUKESH KUMAR	09/07/2011	COMPOUNDED	MS ANKITA LAL LD MM
16	271/10	138 NI ACT	4976/2011	HARVINDER SINGH VS SAWHNEY BUIOLDERS	04/07/2011	COMPOUNDED	MS ANKITA LAL LD MM
17	1944/10	138 NI ACT	4977/2011	THE DELHI SAP DEPOSITE VS MS RADHA	08/07/2011	D N P	MS ANKITA LAL LD MM
18	318/11	138 NI ACT	4978/2011	PAWAN DAGAR VS SAMEER	08/07/2011	D N P	MS ANKITA LAL LD MM
19	1932/10	138 NI ACT	4979/2011	SUNIL CHAUHAN VS K P CHAUHAN	07/07/2011	D N P	MS ANKITA LAL LD MM
20	2681/10	138 NI ACT	4980/2011	REGENT AIR PRODUCT LTD VS RATHI ISPAT	06/07/2011	D N P	MS ANKITA LAL LD MM
21	2365/10	138 NI ACT	4981/2011	REGENT AIR PRODUCT LTD VS RATHI ISPAT	06/07/2011	D N P	MS ANKITA LAL LD MM
22	4669/11	138 NI ACT	4982/2011	EKTA MUNDEJA VS GULATI EXPORT HOUSE	15/07/2011	COMPOUNDED	MS ANKITA LAL LD MM
23	4671/11	138 NI ACT	4983/2011	EKTA MUNDEJA VS GULATI EXPORT HOUSE	15/07/2011	COMPOUNDED	MS ANKITA LAL LD MM
24	2204/10	138 NI ACT	4984/2011	RAJ KUMAR VS MANISH RAJDAN	04/07/2011	D N P	MS ANKITA LAL LD MM
25	4730/11	138 NI ACT	4985/2011	H D F C BANK LTD VS SAUD ARSHAD	16/07/2011	D N P	MS ANKITA LAL LD MM
26	2925/10	138 NI ACT	4986/2011	SHIVAM INFOTECH VS M/S FUTURE TECH	16/07/2011	D N P	MS ANKITA LAL LD MM
27	2543/10	138 NI ACT	4987/2011	SATISH VS M/S HYGGIA CARE	16/07/2011	D N P	MS ANKITA LAL LD MM
28	2532/10	138 NI ACT	4988/2011	R P PRAIZADA VS ANIL KUMAR JAIN	16/07/2011	D N P	MS ANKITA LAL LD MM

29	83/10	138 NI ACT	4989/2011	RAVI MALHOTRA VS MPH D ALIM AHMAD	05/07/2011	D N P	MS ANKITA LAL LD MM
30	2685/10	138 NI ACT	4990/2011	DEEPAK KUMAR VIG VS ARUN	05/07/2011	D N P	MS ANKITA LAL LD MM
31	2039/10	138 NI ACT	4991/2011	R D VERMA VS POOR PEOPLE ORG	05/07/2011	COMPOUNDED	MS ANKITA LAL LD MM
32	2647/1	138 NI ACT	4992/2011	NARESH KUMAR VS RAMJAS PANDEY	04/07/2011	D N P	MS ANKITA LAL LD MM
33	2829/1	138 NI ACT	4993/2011	STUP CONSULTANT VS INDRAPURAM HOTEL	04/07/2011	QUASHED	MS ANKITA LAL LD MM
34	2746/10	138 NI ACT	4994/2011	RAVI KUMAR CHAUHAN VS MS REKHA	04/07/2011	COMPOUNDED	MS ANKITA LAL LD MM
35	536/09	138 NI ACT	4995/2011	ABDUL RASHID VS NORDIN @ MEENU	04/07/2011	COMPOUNDED	MS ANKITA LAL LD MM
36	2255/10	138 NI ACT	4996/2011	M/S RASHMI TOURS AND TRAVELS VS SH INDERJIT	08/07/2011	D N P	MS ANKITA LAL LD MM
37	1763/10	138 NI ACT	4997/2011	S B I CARDS VS SUMAN JHA	08/07/2011	D N P	MS ANKITA LAL LD MM
38	234/10	138 NI ACT	4998/2011	K J ANTONY VS SAWHNEY BUILDERS	04/07/2011	COMPOUNDED	MS ANKITA LAL LD MM
39	229/10	138 NI ACT	4999/2011	MRS V PHIRLY ANTONY VS SAWHNEY BUILDERS	04/07/2011	COMPOUNDED	MS ANKITA LAL LD MM
40	1695/10	138 NI ACT	5000/2011	UNION BANK OF INDIA VS RAJESH SAREEN	07/07/2011	D N P	MS ANKITA LAL LD MM
41	2687/10	138 NI ACT	5001/2011	INDIA BULLS CREDIT SERVICE VS HARISH	07/07/2011	D N P	MS ANKITA LAL LD MM
42	4136/11	138 NI ACT	5002/2011	M/S ANICOM CLOTHING VS SHASHI TRADING	06/07/2011	COMPOUNDED	MS ANKITA LAL LD MM
43	3110/11	138 NI ACT	5003/2011	M/S ANICOM CLOTHING VS SHASHI TRADING	06/07/2011	COMPOUNDED	MS ANKITA LAL LD MM
44	5333/11	138 NI ACT	5004/2011	CHANDRA PRAKASH VS SHYAM SUNDER	12/10/2011	D I D	MS ANKITA LAL LD MM
45	1167/1/11	138 NI ACT	5006/2011	M/S CYBER MEDIA VS SANGEETA SINGH	09/05/2011	COMPOUNDED	SH NIPUN AWASTH LD MM
46	2237/1/10	138 NI ACT	5007/2011	MANVIR SINGH VS ASHOK	08/04/2011	COMPOUNDED	SH NIPUN AWASTH LD MM
47	3061/1/11	138 NI ACT	5008/2011	SHARP COATING VS ASHISH SAH	08/04/2011	DISMISSED	SH NIPUN AWASTH LD MM
48	1233/1	138 NI ACT	5009/2011	KAVITA BINDAL VS PSU DEVELOPERS	08/04/2011	DISMISSED	SH NIPUN AWASTH LD MM
49	3060/1/11	138 NI ACT	5010/2011	SHARP COATING VS ASHISH SAH	08/04/2011	DISMISSED	SH NIPUN AWASTH LD MM
50	496/1/10	138 NI ACT	5011/2011	SHYINDER VS RAGHUBIR CHUGH	08/04/2011	D I D	SH NIPUN AWASTH LD MM
51	2658/1/11	138 NI ACT	5012/2011	SURESH KUMAR VS RAJNI SAXNEA	08/04/2011	COMPOUNDED	SH NIPUN AWASTH LD MM
52	3062/1/11	138 NI ACT	5013/2011	M/S T I CYCLES OF INDIA VS M/S BANWARI LAL	08/04/2011	DISMISSED	SH NIPUN AWASTH LD MM
53	1707/1/11	138 NI ACT	5014/2011	SHIV CHARAN VS PREM ANAND	08/04/2011	ACQUITTED	SH NIPUN AWASTH LD MM
54	1135/1/10	138 NI ACT	5015/2011	ATTAR SINGH VS JAGPAL SINGH	07/04/2011	DISMISSED	SH NIPUN AWASTH LD MM
55	3012/1/10	138 NI ACT	5016/2011	M/S AJAY KAY PRINTERS VS SH EUGENE VIDEA	07/04/2011	DISMISSED	SH NIPUN AWASTH LD MM
56	1232/1/10	138 NI ACT	5017/2011	R K AGRAWAL VS D P DHAKALIS	05/04/2011	DISMISSED	SH NIPUN AWASTH LD MM
57	431/1/11	138 NI ACT	5018/2011	M/S THUKRAL TRADING CO VS SACHINE PROPERTIES	06/04/2011	COMPOUNDED	SH NIPUN AWASTH LD MM
58	2108/1/11	138 NI ACT	5019/2011	M/S RELIGERE TRADING LTD VS M/S ANSHU SHRAMA	07/04/2011	COMPOUNDED	SH NIPUN AWASTH LD MM
59	1757/1/10	138 NI ACT	5020/2011	B A L VS MANDAL VINOD	06/04/2011	COMPOUNDED	SH NIPUN AWASTH LD MM
60	2473/1/11	138 NI ACT	5021/2011	M/S DOBLON FINANCE VS K K BAGGA	05/04/2011	DISMISSED	SH NIPUN AWASTH LD
61	2108/1/11	138 NI ACT	5022/2011	M/S RELIGERE TRADING VS M/S ANSHU SHARMA	07/04/2011	COMPOUNDED	SH NIPUN AWASTH LD MM
62	2987/1/11	138 NI ACT	5023/2011	M/S CHANDRA LAKSHMI VS SARASWATI	06/04/2011	COMPOUNDED	SH NIPUN AWASTH LD

				AGENCY			V.V.
63	3013/1/11	138 NI ACT	5024/2011	M/S M/S DHAWAN STAGE LTD VS M/S KALIA CONVERGENCE	07/04/2011	DISMISSED	SH NIPUN AWASTH LD MM
64	1552/11	138 NI ACT	5025/2011	BALDEV KISHAN VS H S TIWARI	07/03/2011	CONVICTED	SH NIPUN AWASTH LD MM
65	2916/1/11	138 NI ACT	5026/2011	RAMESH TIWARI VS M TECH DEVELOPERS	01/04/2011	COMPROMISED	SH NIPUN AWASTH LD MM
66	1589/1/10	138 NI ACT	5027/2011	KAJAL CHANDRA VS RAJ RANI	08/03/2011	CONVICTED	SH NIPUN AWASTH LD MM
67	1523/1/10	138 NI ACT	5028/2011	V E M S L VS BHUPENDER TEOTIA	04/04/2011	COMPOUNDED	SH NIPUN AWASTH LD MM
68	3531/1/10	138 NI ACT	5029/2011	SHREE MUNNA VS ANKUR KAPOOR	02/04/2011	DISMISSED	SH NIPUN AWASTH LD MM
69	1977/1/11	138 NI ACT	5030/2011	BAIDYANATH VS JAYAL SHREE	02/04/2011	DISMISSED	SH NIPUN AWASTH LD MM
70	2897/1/11	138 NI ACT	5031/2011	CONTINENTAL CARRIERS VS REFLEX TEXTILE	23/04/2011	COMPOUNDED	SH NIPUN AWASTH LD MM
71	1903/1/10	138 NI ACT	5032/2011	RAMESH KUMAR BAJAJ VS PRITPAL SINGH	04/04/2011	DISMISSED	SH NIPUN AWASTH LD MM
72	1905/1/11	138 NI ACT	5033/2011	SUPERT TECH (INDIA) LTD VS M/S FIFTH DIMENSION	04/04/2011	DISMISSED	SH NIPUN AWASTH LD MM
73	2261/1/11	138 NI ACT	5034/2011	MAGMA LEASING VS MEHAR SINGH	04/04/2011	DISMISSED	SH NIPUN AWASTH LD MM
74	2971/1/11	138 NI ACT	5036/2011	M/S STERLING ADVERTISING VS IRODOV GLASSES	04/04/2011	DISMISSED	SH NIPUN AWASTH LD MM
75	1438/1/10	138 NI ACT	5037/2011	A B N BANK VS RAKESH KUMAR	04/04/2011	DISMISSED	SH NIPUN AWASTH LD MM
76	4537/1/11	138 NI ACT	5038/2011	I C I C I BANK VS HEMLATA	05/04/2011	COMPOUNDED	SH NIPUN AWASTH LD MM
77	1906/1/10	138 NI ACT	5039/2011	DHARMENDER SHARMA VS PRAMOD KUMAR	04/04/2011	DISMISSED	SH NIPUN AWASTH LD MM
78	3250/1/11	138 NI ACT	5040/2011	S C L VS VINAY RAI	04/08/2011	D I D	SH NIPUN AWASTH LD MM
79	3253/1/11	138 NI ACT	5041/2011	S C L VS SUSHIL KUMAR	04/08/2011	D I D	SH NIPUN AWASTH LD MM
80	3258/1/11	138 NI ACT	5042/2011	S C L VS RAJA SINGH	04/08/2011	D I D	SH NIPUN AWASTH LD MM
81	3256/1/11	138 NI ACT	5043/2011	S C L VS NAVEEN KUMAR	04/08/2011	D I D	SH NIPUN AWASTH LD MM
82	3255/1/11	138 NI ACT	5044/2011	S C L VS MAYANK ENTERPRISES	04/08/2011	D I D	SH NIPUN AWASTH LD MM
83	3252/1/11	138 NI ACT	5045/2011	S C L VS RAM NIWAS	04/08/2011	D I D	SH NIPUN AWASTH LD MM
84	3251/1/11	138 NI ACT	5046/2011	S C L VS AJAT MUNSHI	04/08/2011	D I D	SH NIPUN AWASTH LD MM
85	3966/1/11	138 NI ACT	5047/2011	S C L VS ABHAY GUPTA VS KRISHNA	04/08/2011	D I D	SH NIPUN AWASTH LD MM
86	7147/1/11	138 NI ACT	5048/2011	S C L VS DEEPAK KUMAR	03/08/2011	DISMISSED	SH NIPUN AWASTH LD MM
87	3281/1/11	138 NI ACT	5049/2011	S K SAIJI VS AAS MOHD.	03/08/2011	DISMISSED	SH NIPUN AWASTH LD MM
88	2890/1/11	138 NI ACT	5050/2011	ARORA ENTERPRISES VS ROHIT SHARMA	03/08/2011	DISMISSED	SH NIPUN AWASTH LD MM
89	7101/1/11	138 NI ACT	5051/2011	SHOBHA VERMA VS PEAK FASHION	03/08/2011	D I D	SH NIPUN AWASTH LD MM
90	485/1/11	138 NI ACT	5052/2011	SHOBHA VERMA VS PEAK FASHION VS	03/08/2011	DISMISSED	SH NIPUN AWASTH LD MM
91	2241/1/10	138 NI ACT	5053/2011	LOKESH GARMENTS VS ANOOP SINGH	02/08/2011	DISMISSED	SH NIPUN AWASTH LD MM
92	4452/11	138 NI ACT	5054/2011	B C L VS VIPIN ARORA	09/07/2011	COMPROMISED	MS ANKITA LAL LD MM
93	937/10	138 NI ACT	5055/2011	B A L VS NISHANT PATHAK	09/07/2011	COMPROMISED	MS ANKITA LAL LD MM
94	936/10	138 NI ACT	5056/2011	B A L VS RENU BHATIA	09/07/2011	COMPROMISED	MS ANKITA LAL LD MM
95	4200/11	138 NI ACT	5057/2011	B A L VS M/S BEE KAAAYA INTERNATIONAL	09/07/2011	COMPROMISED	MS ANKITA LAL LD MM

96	1848/10	138 NI ACT	5058/2011	B A L VS HINDUSTAN PROPERTIES	09/07/2011	COMPROMISED	MS ANKITA LAL LD MM
97	4456/11	138 NI ACT	5059/2011	B A L VS INDIA FINANCIAL ALLAINCE	09/07/2011	COMPROMISED	MS ANKITA LAL LD MM
98	4459/11	138 NI ACT	5060/2011	B A L VS SUNITA AGRAWAL	09/07/2011	COMPROMISED	MS ANKITA LAL LD MM
99	4445/11	138 NI ACT	5061/2011	T T L VS ROBERT WILLIAM	09/07/2011	WITHDRAWN	MS ANKITA LAL LD MM
100	4450/11	138 NI ACT	5062/2011	T T S L VS RAM SEWAK VERMA	09/07/2011	WITHDRAWN	MS ANKITA LAL LD MM
101	4446/11	138 NI ACT	5063/2011	T T S L VS D S INFO SERVICE	09/07/2011	WITHDRAWN	MS ANKITA LAL LD MM
102	4447/11	138 NI ACT	5064/2011	T T S L VS VIJAY KUMAR	09/07/2011	D A W	MS ANKITA LAL LD MM
103	4418/11	138 NI ACT	5065/2011	T T S L VS JYA NARAYAN	09/07/2011	WITHDRAWN	MS ANKITA LAL LD MM
104	4443/11	138 NI ACT	5066/2011	T T S L VS HARPINDER P SINGH	09/07/2011	WITHDRAWN	MS ANKITA LAL LD MM
105	2721/10	138 NI ACT	5067/2011	T T S L VS SRIKANT	09/07/2011	WITHDRAWN	MS ANKITA LAL LD MM
106	4444/11	138 NI ACT	5068/2011	T T S L VS RAMESH KUMAR	09/07/2011	WITHDRAWN	MS ANKITA LAL LD MM
107	4453/11	138 NI ACT	5069/2011	T T S L VS DEEPAK JAIN	09/07/2011	WITHDRAWN	MS ANKITA LAL LD MM
108	2603/10	138 NI ACT	5070/2011	T T S L VS T SAGAR	09/07/2011	WITHDRAWN	MS ANKITA LAL LD MM
109	1131/10	138 NI ACT	5071/2011	T T S L VS SHAILENDER KUMAR	09/07/2011	WITHDRAWN	MS ANKITA LAL LD MM
110	1915/10	138 NI ACT	5072/2011	RELIGERE SECURITIES VS VIJAY JAYANTI LAL	09/07/2011	COMPROMISED	MS ANKITA LAL LD MM
111	1067/10	138 NI ACT	5073/2011	T T S L VS HONEY CHAUHAN	09/07/2011	WITHDRAWN	MS ANKITA LAL LD MM
112	700/10	138 NI ACT	5074/2011	B A L VS ABHISHEK AMIT	09/07/2011	COMPROMISED	MS ANKITA LAL LD MM
113	1096/10	138 NI ACT	5075/2011	T T S L VS DEEPAK NARANG	09/07/2011	WITHDRAWN	MS ANKITA LAL LD MM
114	4457/11	138 NI ACT	5076/2011	RELIGARE SECURITIES VS TUSHAR GARG	09/07/2011	COMPROMISED	MS ANKITA LAL LD MM
115	4442/11	138 NI ACT	5077/2011	T T L VS KARAMVIR SINGH	09/07/2011	WITHDRAWN	MS ANKITA LAL LD MM
116	4449/11	138 NI ACT	5078/2011	T T L VS KARAMJEET SINGH	09/07/2011	WITHDRAWN	MS ANKITA LAL LD MM
117	1353/10	138 NI ACT	5079/2011	RAMESH KUMAR VS MAHENDER PAL	09/07/2011	COMPROMISED	MS ANKITA LAL LD MM
118	2947/1/11	138 NI ACT	5081/2011	PRAMOD KUMAR VS SURAJ PAL	26/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
119	2946/1/11	138 NI ACT	5082/2011	PRAMOD KUMAR VS RAJENDER KUAMR	26/08/2011	D I D	SH NIPUN AWASTHI LD MM
120	2945/1/11	138 NI ACT	5083/2011	PRAMOD KUMAR VS SUBHASH	26/08/2011	D I D	SH NIPUN AWASTHI LD MM
121	2944/1/11	138 NI ACT	5084/2011	PRAMOD KUMAR VS MR HENARY	26/08/2011	D I D	SH NIPUN AWASTHI LD MM
122	3167/1/11	138 NI ACT	5085/2011	SANDEEP ENTERPRISES VS SATYA CHIT FUND	26/08/2011	D I D	SH NIPUN AWASTHI LD MM
123	1131/1/10	138 NI ACT	5086/2011	CENTRAL BANK OF INDIA VS K K C DASS	26/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
124	3021/1/11	138 NI ACT	5087/2011	INDAG RUBBER LTD VS HIMACHAL COLD RETREADS	26/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
125	1379/1/10	138 NI ACT	5088/2011	AMIT KAPOOR VS ASHOK KUMAR	26/08/2011	COMPROMISED	SH NIPUN AWASTHI LD MM
126	481/1/10	138 NI ACT	5089/2011	RELAINCE INFO VS VIJAY KUMAR	24/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
127	635/1/11	138 NI ACT	5090/2011	RELAINCE INFO VS RAJESH	24/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
128	634/1/11	138 NI ACT	5091/2011	RELAINCE INFO VS RAKESH RAWAT	24/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
129	418/1/11	138 NI ACT	5092/2011	RELAINCE CAPITAL VS PRAMOD	29/08/2011	DISMISSED	SH NIPUN AWASTHI

130	417/1/11	138 NI ACT	5093/2011	RELIANCE CAPITAL VS AKBAR	29/08/2011	DISMISSED	LD MM SH NIPUN AWASTHI LD MM
131	1325/1/11	138 NI ACT	5096/2011	ASHOK KUMAR VS INTEL TRAVELS	27/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
132	1603/1/11	138 NI ACT	5097/2011	TEXCO TECHNOLOGY VS ADITI PARASHAR	27/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
133	5108/1/11	138 NI ACT	5099/2011	RAJESH SHARMA VS ORIENDER SINGH SETHI	27/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
134	046/1/11	138 NI ACT	5099/2011	SMT NEENA VS M/S DELEGATES TOURIST CORP	27/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
135	1754/1/11	138 NI ACT	5100/2011	RELIANCE INFO VS YOGESH UPPAL	27/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
136	3799/1/11	138 NI ACT	5101/2011	RELIANCE INFO VS DURGA JHA	27/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
137	3797/1/11	138 NI ACT	5102/2011	RELIANCE INFO VS HUSSAIN	27/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
138	3790/1/11	138 NI ACT	5103/2011	RELIANCE INFO VS MANISH PANDEY	27/08/2011	D D	SH NIPUN AWASTHI LD MM
139	1092/1/11	138 NI ACT	5104/2011	RELAINCE C I L VS MOHD. SAKIR KHAN	27/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
140	1090/1/11	138 NI ACT	5105/2011	RELAINCE C I L VS MANISH SHARMA	27/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
141	1088/1/11	138 NI ACT	5106/2011	RELAINCE C C L VS PRADEEP SINGH	27/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
142	1089/1/11	138 NI ACT	5107/2011	RELAINCE C C L VS RICHI PAL	27/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
143	5199/1/11	138 NI ACT	5108/2011	RELAINCE INFO VS PRAVEEN KUMAR	27/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
144	1753/1/10	138 NI ACT	5109/2011	RELAINCE INFO VS ANIL KUMAR	27/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
145	1091/1/11	138 NI ACT	5110/2011	RELAINCE C C L VS DUSHYANT KUMAR	27/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
146	5200/1/11	138 NI ACT	5111/2011	RELAINCE INFO VS MUKESH SHARMA	27/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
147	1752/1/10	138 NI ACT	5112/2011	RELAINCE INFO VS SHAILESH SINGH	27/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
148	641/1/11	138 NI ACT	5113/2011	RELAINCE INFO VS NISHAR AHMAD	24/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
149	482/1/11	138 NI ACT	5114/2011	RELAINCE INFO VS S P SHARMA	24/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
150	642/1/11	138 NI ACT	5115/2011	RELAINCE INFO VS AMIT SINGHAL	24/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
151	644/1/11	138 NI ACT	5116/2011	RELAINCE INFO VS PAPPU	24/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
152	404/1/10	138 NI ACT	5117/2011	RELAINCE INFO VS SHYAM KUMAR	24/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
153	2958/1/11	138 NI ACT	5118/2011	AGAS INTERNATIONAL VS BHAL	30/08/2011	COMPOUNDED	SH NIPUN AWASTHI LD MM
154	1239/1/11	138 NI ACT	5119/2011	INDITAL TINTORIA VS M/S RANGE APPEALS	29/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
155	1228/1/11	138 NI ACT	5120/2011	TOSHI TALWAR VS LAL SALUGA	29/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
156	1299/1/11	138 NI ACT	5121/2011	STANDARD ELECTRICALS VS KISHORE KUMAR	29/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
157	684/1/11	138 NI ACT	5122/2011	SHIV PRASAD VS SOHAN SINGH	29/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
158	693/1/11	138 NI ACT	5123/2011	VIKASH KAPOOR VS NEENA NARULA	29/08/2011	D D	SH NIPUN AWASTHI LD MM
159	501/1/11	138 NI ACT	5124/2011	TIMES GAURANTI LTD VS PURUI ELECTRONICS	29/08/2011	D D	SH NIPUN AWASTHI LD MM
160	1245/1/11	138 NI ACT	5125/2011	TEXSA INDIA LTD VS RAJEEV BABU	29/08/2011	D D	SH NIPUN AWASTHI LD MM
161	837/1/11	138 NI ACT	5126/2011	SOUTH ASIAN HOSPITALITY VS OM PRAKASH	27/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
162	1751/1/11	138 NI ACT	5128/2011	RELAINCE INFO VS MUNISH PANDEY	27/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM

163	1247/1/10	138 NI ACT	5129/2011	JAGDISH CHANDER VS NIJAM	24/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
164	1234/1/11	138 NI ACT	5130/2011	JUNAIS ALI VS AMIR AFSAR	22/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
165	1561/1/10	138 NI ACT	5131/2011	FARHAD NOOR VS AMIR AFSAR	12/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
166	3968/1/11	138 NI ACT	5132/2011	GULSHAN VS OM PRAKASH	05/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
167	3967/1/11	138 NI ACT	5133/2011	GULSHAN VS OM PRAKASH	05/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
168	3972/1/11	138 NI ACT	5134/2011	C M F L VS HARMINDER SINGH	27/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
169	4677/1/11	138 NI ACT	5135/2011	AMERICAN BANK VS VIVEK WIRAJ	09/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
170	5254/1/11	138 NI ACT	5136/2011	STERLING CELLULAR VS MEGH RAJ	04/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
171	3248/1/11	138 NI ACT	5137/2011	STERLING CELLULAR VS JAIVEER	04/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
172	3257/1/11	138 NI ACT	5138/2011	STERLING CELLULAR VS SIVI J	04/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
173	3248/1/11	138 NI ACT	5139/2011	S C L VS SUMIT YADAV	04/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
174	3247/1/11	138 NI ACT	5140/2011	S C L VS HARIDESH PRADHAN	04/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
175	3246/1/11	138 NI ACT	5141/2011	S C L VS RAMESH YADAV	04/08/2011	D I D	SH NIPUN AWASTHI LD MM
176	3737/1/11	138 NI ACT	5142/2011	BESTA VISION VS STAR DECTORORIES	24/08/2011	D I D	SH NIPUN AWASTHI LD MM
177	5971/1/10	138 NI ACT	5143/2011	PARIJAT SINHA VS VIPIN CHAUDHARY	23/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
178	1641/1/11	138 NI ACT	5144/2011	K KANIT OFFICE CURE VS M/S H R TRADING	23/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
179	1535/1/11	138 NI ACT	5145/2011	MASONS PROJECTS VS SANDEEP RAHEJA	23/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
180	933/1/10	138 NI ACT	5146/2011	BALWINDER VS SHAKIR HUSSAIN	23/08/2011	COMPOUNDED	SH NIPUN AWASTHI LD MM
181	499/1/10	138 NI ACT	5147/2011	SKYSTONE SALES VS VAIBLE INFORMATION	23/08/2011	COMPOUNDED	SH NIPUN AWASTHI LD MM
182	2181/1/11	138 NI ACT	5148/2011	VJAY MALIK VS PRINCE CONSTRUCTION	20/08/2011	COMPOUNDED	SH NIPUN AWASTHI LD MM
183	139/1/10	138 NI ACT	5149/2011	S C I L VS AMIT	18/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
184	133/1/10	138 NI ACT	5150/2011	B S GOEL VS HARI RAM	18/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
185	2982/1/11	138 NI ACT	5151/2011	ANSAL PROPERTIES VS KOSHIWALA DEVI	16/08/2011	COMPOUNDED	SH NIPUN AWASTHI LD MM
186	676/1/11	138 NI ACT	5152/2011	DEVENDER KUMAR VS ANIL CHAUHAN	10/08/2011	COMPOUNDED	SH NIPUN AWASTHI LD MM
187	1430/1/11	138 NI ACT	5153/2011	HARI SINGH VS JAMUNA DEVI	10/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
188	5095/1/11	138 NI ACT	5154/2011	AMIT VOHRA VS LALIT ANAND	09/08/2011	D I D	SH NIPUN AWASTHI LD MM
189	817/1/11	138 NI ACT	5155/2011	AMERICAN BANK VS ROSHAN JAIN	09/08/2011	D I D	SH NIPUN AWASTHI LD MM
190	3382/1/11	138 NI ACT	5156/2011	KHEM CHAND VS MUKESH KUMAR	09/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
191	3735/1/11	138 NI ACT	5157/2011	NITIN GARG VS VIRENDER	09/08/2011	D I D	SH NIPUN AWASTHI LD MM
192	3735/1/11	138 NI ACT	5158/2011	NITIN GARG VS BABU RAO	09/08/2011	D I D	SH NIPUN AWASTHI LD MM
193	4489/1/11	138 NI ACT	5159/2011	SANJEEV BHATI VS NAVEEN KHANNA	08/08/2011	D I D	SH NIPUN AWASTHI LD MM
194	2181/1/10	138 NI ACT	5160/2011	PAFETTI INDIA LTD VS SUSHIL KUMAR	08/08/2011	D I D	SH NIPUN AWASTHI LD MM
195	514/1/11	138 NI ACT	5161/2011	NAVIN JAIN VS MUKESH KUMAR	08/08/2011	D I D	SH NIPUN AWASTHI LD MM
196	125/1/11	138 NI ACT	5162/2011	SATISH KUMAR VS J V G INVESTEMENT	08/08/2011	DISMISSED	SH NIPUN AWASTHI

197	284/1/11	138 NI ACT	5163/2011	P N K ASSOCIATE VS KISHORE KUMAR	05/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
198	23/1/11	138 NI ACT	5164/2011	SANJEEV KUMAR VS ASHOK JAGGI	08/08/2011	COMPOUNDED	SH NIPUN AWASTHI LD MM
199	74/1/11	138 NI ACT	5165/2011	SANJEEV KUMAR ASHOK JAGGI	08/08/2011	COMPOUNDED	SH NIPUN AWASTHI LD MM
200	879/1/11	138 NI ACT	5166/2011	RAVISH KUMAR RAI VS SMT SHOBHA DEVI	06/08/2011	COMPOUNDED	SH NIPUN AWASTHI LD MM
201	2834/1/11	138 NI ACT	5167/2011	OM PAL ENGEERING VS JGDISH PRASAD	06/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
202	1730/1/11	138 NI ACT	5168/2011	BULLAND LEASING & FINANCE VS HONIHAR JHANGRA	01/08/2011	CONVICTED /ADMIONISHED	SH NIPUN AWASTHI LD MM
203	504/1/11	138 NI ACT	5169/2011	DHARAMPAL VS JASBIR SINGH	06/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
204	2943/1/11	138 NI ACT	5171/2011	PARMOD KUMAR VS SANTOSH KUMAR	26/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
205	573/1/11	138 NI ACT	5173/2011	RAJNI INDUSTRIAL VS HARSH	26/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
206	1254/1/11	138 NI ACT	5174/2011	ESTERN BUYING SERVICE VS AGNA IMPEX	26/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
207	1256/1/11	138 NI ACT	5175/2011	A K MITTAL VS UNICORN PHARMACETICALS	26/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
208	3443/1/11	138 NI ACT	5176/2011	TRAVELLS & VACTION VS ACCURATE TOUR	26/08/2011	SETTLED	SH NIPUN AWASTHI LD MM
209	1254/1/11	138 NI ACT	5177/2011	MAFATLAL FIN CO VS GOVIND RAM	25/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
210	637/1/11	138 NI ACT	5178/2011	RELAINCE INFO VS AMITA VERMA	24/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
211	647/1/11	138 NI ACT	5179/2011	RELIANCE INFO VS PRAMOD KUMAR	24/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
212	636/1/11	138 NI ACT	5180/2011	RELAINCE INFO VS BHUPENDER	24/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
213	483/1/10	138 NI ACT	5181/2011	RELIANCE C I L VS SUJIT KUMAR	24/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
214	2135/1/11	138 NI ACT	5182/2011	RELAINCE INFO VS SANJAY CHANDRA	24/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
215	643/1/11	138 NI ACT	5183/2011	RELAINCE INFO VS JASVINDER	24/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
216	638/1/11	138 NI ACT	5184/2011	RELAINCE INFO VS SANJAY KUMAR	24/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
217	640/1/11	138 NI ACT	5185/2011	RELAINCE INFO VS VIJAY KALRA	24/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
218	648/1/11	138 NI ACT	5186/2011	RELAINCE INFO VS SRI PAL SINGH	24/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
219	646/1/11	138 NI ACT	5187/2011	RELAINCE INFO VS MADHU VASUDEVA	24/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
220	639/1/11	138 NI ACT	5188/2011	RELAINCE INFO VS ROHIT BALI	24/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
221	645/1/11	138 NI ACT	5189/2011	RELAINCE INFO VS HARI KISHORE	24/08/2011	DISMISSED	SH NIPUN AWASTHI LD MM
222	292/1/11	138 NI ACT	5190/2011	RAJIV JAIN VS MADHU	26/05/2011	DISMISSED	SH NIPUN AWASTHI LD MM
223	1798/1/10	138 NI ACT	5191/2011	MAN SINGH VS C M DUTTA	16/05/2011	DISMISSED	SH NIPUN AWASTHI LD MM
224	327/1/10	138 NI ACT	5192/2011	MUKESH KAPOOR VS KAMAL MATHUR	27/05/2011	ACQUITTED	SH NIPUN AWASTHI LD MM
225	2316/11	138 NI ACT	5193/2011	S B I VS RAJINDER SINGH	26/05/2011	DISMISSED	SH NIPUN AWASTHI LD MM
226	2375/1/11	138 NI ACT	5194/2011	NTIN SHARMA VS SUNIL YADAV	26/05/2011	DISMISSED	SH NIPUN AWASTHI LD MM
227	2388/1/11	138 NI ACT	5195/2011	CANARA BANK BODY CORP VS STEPHON SIMON	26/05/2011	DISMISSED	SH NIPUN AWASTHI LD MM
228	2387/1/11	138 NI ACT	5196/2011	MADAN KUMAR VS HUDA NAND	26/05/2011	DISMISSED	SH NIPUN AWASTHI LD MM
229	2311/1/11	138 NI ACT	5197/2011	RANJEET TRIVEDI VS SMT ANITA	26/05/2011	DISMISSED	SH NIPUN AWASTHI LD MM

230	1378/11	138 NI ACT	5198/2011	SURENDER KAIR VS M S ROYAL PROMOTORS	12/05/2011	DISMISSED	SH NIPUN AWASTHI LD MM
231	531/11	138 NI ACT	5199/2011	B. S. GOYAL FIN VS RAMESH	08/06/2011	DISMISSED	SH NIPUN AWASTHI LD MM
232	2150/1/11	138 NI ACT	5200/2011	PHOOL SINGH VS SUKH MANDIR	25/05/2011	COMPOUNDED	SH NIPUN AWASTHI LD MM
233	99/1/10	138 NI ACT	5201/2011	RISHI KUMAR VS RAMESH CHAND	26/05/2011	COMPOUNDED	SH NIPUN AWASTHI LD MM
234	2141/10	138 NI ACT	5202/2011	JAIPAL SINGH VS MOHAN CHAUHAN	07/06/2011	DISMISSED	SH NIPUN AWASTHI LD MM
235	5815/11	138 NI ACT	5203/2011	B T V L VS JATIN SETHI	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
236	5816/11	138 NI ACT	5204/2011	B T V L VS SANDEEP PANDEY	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
237	2122/10	138 NI ACT	5205/2011	V E M S L VS HARISH KUMAR	11/11/2011	COMPROMISED	SH VIKRANT VAID LD MM
238	2141/10	138 NI ACT	5206/2011	S C L VS S K JAISWAL	15/11/2011	D I D	SH VIKRANT VAID LD MM
239	4395/10	138 NI ACT	5207/2011	T T S L VS BABLOO ROY	25/11/2011	D I D	SH VIKRANT VAID LD MM
240	3499/11	138 NI ACT	5208/2011	P N B VS VIENDER SHARMA	25/11/2011	D I D	SH VIKRANT VAID LD MM
241	2139/10	138 NI ACT	5209/2011	S C L VS NIDHI SHREE	15/11/2011	D I D	SH VIKRANT VAID LD MM
242	2207/10	138 NI ACT	5210/2011	S C L VS DEVINDER KUMAR	15/11/2011	D I D	SH VIKRANT VAID LD MM
243	2136/10	138 NI ACT	5211/2011	S C L VS SUMEET MALHOTRA	15/11/2011	D I D	SH VIKRANT VAID LD MM
244	2203/11	138 NI ACT	5212/2011	C C L VS SANTOSH DAS	15/11/2011	D I D	SH VIKRANT VAID LD MM
245	2204/11	138 NI ACT	5213/2011	C C L VS JOSPH JOSE	15/11/2011	D I D	SH VIKRANT VAID LD MM
246	1673/11	138 NI ACT	5214/2011	R K D FIN SERVICE VS MANOJ SINGH	22/11/2011	D I D	SH VIKRANT VAID LD MM
247	6463/11	138 NI ACT	5215/2011	INDIAN SOCIETY FOR APPLIED SCIENCE VS RAJNISH SRIVASTAVA	22/11/2011	D I D	SH VIKRANT VAID LD MM
248	6283/11	138 NI ACT	5216/2011	H I M ISPAT VS VAIBHAV STEEL	24/11/2011	D I D	SH VIKRANT VAID LD MM
249	6460/11	138 NI ACT	5217/2011	M/S SYLVIA ALBERT VS MANOJ TOKAS	22/11/2011	D I D	SH VIKRANT VAID LD MM
250	6462/11	138 NI ACT	5218/2011	SAURABH SINGHLE VS KARTIK SUBRAMANIAM	22/11/2011	D I D	SH VIKRANT VAID LD MM
251	2895/10	138 NI ACT	5219/2011	WINGSPAN EXPRESS VS NEXUS EXPRESS	22/11/2011	D I D	SH VIKRANT VAID LD MM
252	1765/10	138 NI ACT	5222/2011	TOTAL LUBRICANTS INDIA VS SETHI AUTOMOBILE	25/11/2011	D I D	SH VIKRANT VAID LD MM
253	824/10	138 NI ACT	5223/2011	RAJYA SHREE JOSDHI VS VARJUN	15/11/2011	ACQUITTED	SH VIKRANT VAID LD MM
254	1321/11	138 NI ACT	5224/2011	UTTAM AGENCIES VS SURYA AGENCIES	19/11/2011	COMPROMISED	SH VIKRANT VAID LD MM
255	5817/11	138 NI ACT	5226/2011	B T V L VS TRIPATI SHRIVASTAVA	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
256	5832/11	138 NI ACT	5227/2011	B C L VS VINOD KUMAR PAL	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
257	4394/10	138 NI ACT	5229/2011	T T S L VS ANIL KUMAR	25/11/2011	D I D	SH VIKRANT VAID LD MM
258	5970/11	138 NI ACT	5230/2011	T T S L VS RAJNEESH KUMAR	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
259	585/11	138 NI ACT	5231/2011	IDEA VS MANPREET KAUR	29/11/2011	D I D	SH VIKRANT VAID LD MM
260	4589/11	138 NI ACT	5232/2011	SHAKUNTLA VS GAURAV KUMAR	28/11/2011	D I D	SH VIKRANT VAID LD MM
261	4513/11	138 NI ACT	5233/2011	FARAHAN FIN SERVICE VS ASHISH ABSOL	19/11/2011	D I D	SH VIKRANT VAID LD MM
262	3493/10	138 NI ACT	5234/2011	SAILESH KUMAR AWASTHI VS KAMAL MALHOTRA	28/11/2011	D I D	SH VIKRANT VAID LD MM
263	5855/11	138 NI ACT	5235/2011	KHUSHWANT YADAV VS RAJPAL SINGLA	21/11/2011	D I D	SH VIKRANT VAID LD MM

264	4426/11	138 NIACT	5236/2011	SUMIT SCAFFOLDING INDIA VS RAJEEV BAKSHI	28/11/2011	ACQUITTED	SH VIKRANT VAID LD MM
265	2140/10	138 NIACT	5239/2011	S C L VS MS RAJNI MENON	15/11/2011	D I D	SH VIKRANT VAID LD MM
266	2137/10	138 NIACT	5240/2011	S C L VS SAURABH SHARMA	15/11/2011	D I D	SH VIKRANT VAID LD MM
267	1520/10	138 NIACT	5242/2011	NADEEM AHMAD ANSARI VS TRENDY FASHION	11/11/2011	COMPROMISED	SH VIKRANT VAID LD MM
268	6665/11	138 NIACT	5243/2011	H E M S L VS SANDEEP KUMAR	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
269	3523/11	138 NIACT	5244/2011	T T S L VS PANKAJ SHARMA	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
270	3582/11	138 NIACT	5245/2011	T T S L VS ASHOK MISHRA	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
271	4630/11	138 NIACT	5246/2011	T T S L VS RENU ARORA	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
272	6675/11	138 NIACT	5247/2011	H E M S L VS SATISH ANAND	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
273	5286/11	138 NIACT	5248/2011	S C L VS MR KAPOOR	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
274	6659/11	138 NIACT	5249/2011	V E M S L VS RAHUL KUMAR	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
275	6657/11	138 NIACT	5250/2011	V E M S L VS ABHISHK MAHESH	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
276	6056/11	138 NIACT	5251/2011	VED CHOUDHRI VS VIJAY SURI	12/11/2011	COMPOUNDED	SH VIKRANT VAID LD MM
277	4996A/10	138 NIACT	5252/2011	PRAKASH INDUSTRIAL VS SANGHI INDUSTRIAL	12/11/2011	COMPOUNDED	SH VIKRANT VAID LD MM
278	976/11	138 NIACT	5253/2011	MATRIX CELLULAR SERVICE VS T S M CONSTRUCTION	25/11/2011	COMPROMISED	SH VIKRANT VAID LD MM
279	2430/11	138 NIACT	5254/2011	Y P RAO VS SHSHI SINGH	16/11/2011	COMPROMISED	SH VIKRANT VAID LD MM
280	2132/10	138 NIACT	5255/2011	SWARAJ MOTORS VS JULIE DASS	28/11/2011	D I D	SH VIKRANT VAID LD MM
281	3461/11	138 NIACT	5256/2011	MAYUR INDIA VS SKY MARKETING	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
282	3460/11	138 NIACT	5257/2011	MAYUR INDIA VS SKY MARKETING	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
283	821/11	138 NIACT	5258/2011	APPREAL EXORT PROMOTION VS MANOJ	12/11/2011	COMPOUNDED	SH VIKRANT VAID LD MM
284	1299/11	138 NIACT	5259/2011	SANGEETA GUPTA VS OBIK HOTEL & RESORT	16/11/2011	COMPROMISED	SH VIKRANT VAID LD MM
285	1302/11	138 NIACT	5260/2011	SANGEETA GUPTA VS OBIK HOTEL & RESORT	16/11/2011	COMPROMISED	SH VIKRANT VAID LD MM
286	3205/10	138 NIACT	5261/2011	B C H ELEC TRICK VS J P SWITCH GEARS DISTRIBUTORS	16/11/2011	D I D	SH VIKRANT VAID LD MM
287	760/11	138 NIACT	5262/2011	THE DELHI STATE CO OPRATIVE BANK VS SUBHASH CHAND	23/11/2011	ACQUITTED	SH VIKRANT VAID LD MM
288	3678/10	138 NIACT	5263/2011	S KAWALJEET SINGH VS RAJANI BALA	16/11/2011	D I D	SH VIKRANT VAID LD MM
289	3502/10	138 NIACT	5264/2011	SOLEMAN Y SINGH VS VIVEK CHAWALA	23/11/2011	D I D	SH VIKRANT VAID LD MM
290	2493/11	138 NIACT	5265/2011	HARBANS SINGH VS PAWAN CHANDRA	11/11/2011	COMPROMISED	SH VIKRANT VAID LD MM
291	1976/11	138 NIACT	5266/2011	B C L VS MOHD. RAHEESH	09/11/2011	D I D	SH VIKRANT VAID LD MM
292	1974/11	138 NIACT	5267/2011	B C L VS PANKAJ GOEL	09/11/2011	D I D	SH VIKRANT VAID LD MM
293	477/11	138 NIACT	5269/2011	INTEC CAPITAL VS BEST HEALTH FOOD PROCESSOR	13/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
294	5213/11	138 NIACT	5270/2011	B C L VS SANJAY SINGH	12/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
295	1950/11	138 NIACT	5271/2011	SANEV D HARAT VS RAJINDER KUMAR SAINI	19/11/2011	COMPROMISED	SH VIKRANT VAID LD MM
296	6459/11	138 NIACT	5273/2011	ENTIRE CLOTHING MACHINE VS SHOBIH JAIN	24/11/2011	D I D	SH VIKRANT VAID LD MM

297	5957/11	138 NI ACT	5274/2011	L B PUBLISHER DISTRIBUTORS VS DR GARIMA MALIK	12/11/2011	COMPOUNDED	SH VIKRANT VAID LD MM
298	5877/11	138 NI ACT	5275/2011	BLUE PRINT MEDIA VS INSTITUTE SCHOOL OF BUSINESS	16/11/2011	WITHDRAWN	SH VIKRANT VAID LD MM
299	2120/11	138 NI ACT	5277/2011	HINDUSTAN TIMBER VS V K SINHA	16/11/2011	COMPROMISED	SH VIKRANT VAID LD MM
300	4449/10	138 NI ACT	5278/2011	B C H ELECTRIC VS CORPORATE ENGINEERS	18/11/2011	D I D	SH VIKRANT VAID LD MM
301	4461/11	138 NI ACT	5279/2011	MONNET FINANCE VS HITEK INDUSTRIES	12/11/2011	COMPOUNDED	SH VIKRANT VAID LD MM
302	3295/10	138 NI ACT	5280/2011	NAVED VS A B C TRADING	22/11/2011	D I D	SH VIKRANT VAID LD MM
303	3910/10	138 NI ACT	5281/2011	TELCO CONSTRUCTION VS AVTAR SINGH	01/11/2011	D I D	SH VIKRANT VAID LD MM
304	3981/10	138 NI ACT	5282/2011	KUNAL J VS SHYAM SINGH	02/11/2011	COMPROMISED	SH VIKRANT VAID LD MM
305	325/10	138 NI ACT	5283/2011	SRI LAL VS GHANSHYAM	14/11/2011	COMPROMISED	SH VIKRANT VAID LD MM
306	4596/11	138 NI ACT	5285/2011	SANJAY KUMAR VS KAILASH CHANDER	26/11/2011	D I D	SH VIKRANT VAID LD MM
307	6805/11	138 NI ACT	5286/2011	SUDHIR KUMAR VS TEPLINE BUILDTECH	11/11/2011	COMPROMISED	SH VIKRANT VAID LD MM
308	6615/11	138 NI ACT	5287/2011	ZENITH DERIVATORS VS PRAKASH VIR YADAV	12/11/2011	COMPOUNDED	SH VIKRANT VAID LD MM
309	5789/11	138 NI ACT	5288/2011	T T S L VS RUBY DUTTA	16/10/2011	WITHDRAWN	SH VIKRANT VAID LD MM
310	2296/11	138 NI ACT	5289/2011	T T S L VS RAJENDER PRAKASH	16/10/2011	WITHDRAWN	SH VIKRANT VAID LD MM
311	6216/11	138 NI ACT	5290/2011	B I L VS RAM DASS	16/10/2011	WITHDRAWN	SH VIKRANT VAID LD MM
312	6257/11	138 NI ACT	5291/2011	B I L VS KAMAL NAGPAL	16/10/2011	WITHDRAWN	SH VIKRANT VAID LD MM
313	5137/11	138 NI ACT	5292/2011	B C L VS N BHATIA	16/10/2011	WITHDRAWN	SH VIKRANT VAID LD MM
314	2443/11	138 NI ACT	5293/2011	B I L VS AMRIT PAL SINGH	16/10/2011	WITHDRAWN	SH VIKRANT VAID LD MM
315	204/10	138 NI ACT	5294/2011	B A L VS ATUL SETHI	16/10/2011	WITHDRAWN	SH VIKRANT VAID LD MM
316	4487/11	138 NI ACT	5295/2011	B A L VS ROHAL AHAAR INDIA	16/10/2011	WITHDRAWN	SH VIKRANT VAID LD MM
317	4520/11	138 NI ACT	5296/2011	ASHISH SHARMA	16/10/2011	WITHDRAWN	SH VIKRANT VAID LD MM
318	5138/11	138 NI ACT	5297/2011	B C L VS SUPRIYA SRIKAR	16/10/2011	WITHDRAWN	SH VIKRANT VAID LD MM
319	1213/10	138 NI ACT	5298/2011	B T V L VS ALBERTO GLENDER	16/10/2011	WITHDRAWN	SH VIKRANT VAID LD MM
320	1743/11	138 NI ACT	5299/2011	T T S L VS SHAMSHER ALI	16/10/2011	WITHDRAWN	SH VIKRANT VAID LD MM
321	5702/11	138 NI ACT	5300/2011	T T S L VS ASHU KHAN	16/10/2011	WITHDRAWN	SH VIKRANT VAID LD MM
322	2306/11	138 NI ACT	5341/2011	CITY BANK VS RAVI SINGH	14/09/2011	D I D	MS ANKITA LAL LD MM
323	4343/11	138 NI ACT	5342/2011	AMAN MONGIA VS SUSHIL DHAWAN	13/09/2011	COMPOUNDED	MS ANKITA LAL LD MM
324	4226/11	138 NI ACT	5343/2011	I T D C VS NAM TRADE CENTRE	13/09/2011	D N P	MS ANKITA LAL LD MM
325	1040/11	138 NI ACT	5344/2011	JYOTI TRAVELS VS FRAGENENT TRAVELS	12/09/2011	D N P	MS ANKITA LAL LD MM
326	1504/11	138 NI ACT	5345/2011	SUBODH SADANA VS SANDEEP TULI	12/09/2011	D N P	MS ANKITA LAL LD MM
327	5079/11	138 NI ACT	5346/2011	K S GUPTA VS SAJJAD AHMAD	14/09/2011	COMPOUNDED	MS ANKITA LAL LD MM
328	4243/11	138 NI ACT	5347/2011	WADHWA TRAVELS VS GAIA ATELIER & OTHERS	15/09/2011	D N P	MS ANKITA LAL LD MM
329	128/11	138 NI ACT	5348/2011	TAJ MOHD VS B-46555555 K GOYAL	15/09/2011	D N P	MS ANKITA LAL LD MM
330	5623/11	138 NI ACT	5349/2011	K C SHARMA VS SARDAR HARJEET	15/09/2011	COMPOUNDED	MS ANKITA LAL LD MM

331	2637/1	138 NI ACT	5350/2011	SURENER KUMAR VS CHANDRIKA VASUDEVA	16/09/2011	D AW	MS ANKITA LAL LD MM
332	3393/1	138 NI ACT	5351/2011	NEERAJ KHANNA VS CHANDRIKA VASUDEVA	16/09/2011	D AW	MS ANKITA LAL LD MM
333	4246/1	138 NI ACT	5352/2011	GAURAV BHARDWAJ VS NITIN NANDA	16/09/2011	COMPOUNDED	MS ANKITA LAL LD MM
334	2551/1	138 NI ACT	5353/2011	RITIKA SYSTEM VS ADITYA SOLAR SHOP	16/09/2011	COMPOUNDED	MS ANKITA LAL LD MM
335	5648/1	138 NI ACT	5354/2011	CREATION COMPUTERS VS A VENEKEIDUN	17/09/2011	D N P	MS ANKITA LAL LD MM
336	2955/1	138 NI ACT	5355/2011	PARMANAD HANS VS SUMIT INFO	17/09/2011	COMPOUNDED	MS ANKITA LAL LD MM
337	852/1	138 NI ACT	5356/2011	MAHESH CHANDER VS PRAVEEN CHANDRA	17/09/2011	D N P	MS ANKITA LAL LD MM
338	1154/1	138 NI ACT	5357/2011	M/S CONTINENT AUTO SERVICE VS ARSAM FOOD LTD	17/09/2011	D N P	MS ANKITA LAL LD MM
339	2319/10	138 NI ACT	5358/2011	M T G BOOKS VS MR SURESH	19/09/2011	D AW	MS ANKITA LAL LD MM
340	1910/01	138 NI ACT	5359/2011	TILAK RAJ SHARMA VS SAWHENY BUILDERSD	19/09/2011	COMPOUNDED	MS ANKITA LAL LD MM
341	1704/1	138 NI ACT	5360/2011	DELHI STATE DOPSITE VS RANJEET SINGH	19/09/2011	D N P	MS ANKITA LAL LD MM
342	2684/1	138 NI ACT	5361/2011	PRAVEEN KUMAR VS FINANCIAL FREEDOM	19/09/2011	D N P	MS ANKITA LAL LD MM
343	2742/1	138 NI ACT	5362/2011	LAKHWINDER VS RAJESH SHARMA	19/09/2011	D N P	MS ANKITA LAL LD MM
344	1934/1	138 NI ACT	5363/2011	ZING CHANG INDIA VS DEZINES UNLIMITED	19/09/2011	COMPOUNDED	MS ANKITA LAL LD MM
345	374/1	138 NI ACT	5365/2011	GIAN CHAND SHARMA VS RAJ PAL SINGH	14/09/2011	COMPOUNDED	MS ANKITA LAL LD MM
346	1545/1	138 NI ACT	5366/2011	JEEWAN LAL VS MANOJ KUMAR	15/09/2011	D AW	MS ANKITA LAL LD MM
347	2745/1	138 NI ACT	5367/2011	SANJEEV MITTAL VS ARUN DEV	15/09/2011	COMPOUNDED	MS ANKITA LAL LD MM
348	376/1	138 NI ACT	5368/2011	SAHNI FAB VS SINGH FABRICS	15/09/2011	COMPOUNDED	MS ANKITA LAL LD MM
349	2970/1	138 NI ACT	5369/2011	H E T L VS VED PRAKASH	16/09/2011	EXPIRED/ ABATED	MS ANKITA LAL LD MM
350	2947/1	138 NI ACT	5370/2011	SUNITA CHOUDHRY VS RAKESH KUMAR	09/09/2011	D N P	MS ANKITA LAL LD MM
351	4232/1	138 NI ACT	5371/2011	T T S L VS SATINDER KUMAR	10/09/2011	COMPROMISED	MS ANKITA LAL LD MM
352	4230/1	138 NI ACT	5372/2011	T T S L VS JITENDER KUMAR	13/09/2011	COMPROMISED	MS ANKITA LAL LD MM
353	4234/1	138 NI ACT	5373/2011	T T S L VS RAJ KUMAR	13/09/2011	COMPROMISED	MS ANKITA LAL LD MM
354	4235/1	138 NI ACT	5374/2011	T T S L VS ASHOK KUMAR	10/09/2011	COMPROMISED	MS ANKITA LAL LD MM
355	609/1	138 NI ACT	5375/2011	JAGDISH SINGH VS KHUSHI RAM	12/09/2011	COMPROMISED	MS ANKITA LAL LD MM
356	221/1	138 NI ACT	5376/2011	T T L VS RASHAM KUMAR	10/09/2011	COMPROMISED	MS ANKITA LAL LD MM
357	4229/1	138 NI ACT	5377/2011	T T L VS DINESH SINGH	10/09/2011	COMPROMISED	MS ANKITA LAL LD MM
358	2456/1	138 NI ACT	5378/2011	T T L VS ASHWANI GANDHI	10/09/2011	COMPROMISED	MS ANKITA LAL LD MM
359	1781/1	138 NI ACT	5379/2011	H E T L VS G N W P LTD	10/09/2011	COMPROMISED	MS ANKITA LAL LD MM
360	2575/1	138 NI ACT	5380/2011	B A L VS LAKH STATIONARY	10/09/2011	COMPROMISED	MS ANKITA LAL LD MM
361	2574/1	138 NI ACT	5381/2011	B A L VS ORTHO VIRKLANG	10/09/2011	COMPROMISED	MS ANKITA LAL LD MM
362	435/1	138 NI ACT	5382/2011	B A L VS ANIL VYAS	10/09/2011	COMPROMISED	MS ANKITA LAL LD MM
363	2512/1	138 NI ACT	5383/2011	B A L VS ALUMINIUM EXPORTS	10/09/2011	COMPROMISED	MS ANKITA LAL LD MM

364	4682/1	138 NI ACT	5384/2011	B A L VS VIRENDER SINGH	10/09/2011	COMPROMISED	MS ANKITA LAL LD MM
365	2507/1	138 NI ACT	5385/2011	B A L VS ROYAL BRASS HOUSE	10/09/2011	COMPROMISED	MS ANKITA LAL LD MM
366	2775/1	138 NI ACT	5386/2011	B A L VS JAY VEE IND	10/09/2011	COMPROMISED	MS ANKITA LAL LD MM
367	3140/1	138 NI ACT	5387/2011	B A L VS VASUDEV ELECTRONICS	10/09/2011	COMPROMISED	MS ANKITA LAL LD MM
368	3137/1	138 NI ACT	5388/2011	B A L VS SAYANA CHARYA CHAKORBARTY	10/09/2011	COMPROMISED	MS ANKITA LAL LD MM
369	3133/1	138 NI ACT	5389/2011	B A L VS DAYA TRADERS	10/09/2011	COMPROMISED	MS ANKITA LAL LD MM
370	2510/1	138 NI ACT	5390/2011	B A L VS MUKESH NANDAN	10/09/2011	COMPROMISED	MS ANKITA LAL LD MM
371	2278/1	138 NI ACT	5391/2011	GAUTAM MAKHUA VS NARSHIMHA REDDY	12/09/2011	D N P	MS ANKITA LAL LD MM
372	4787/1	138 NI ACT	5392/2011	IDEA VS KAUSHAL KUMAR	12/09/2011	D N P	MS ANKITA LAL LD MM
373	3293/1	138 NI ACT	5393/2011	RAM KUMAR GUPTA VS DEEPAK KUMAR	12/09/2011	COMPOUNDED	MS ANKITA LAL LD MM
374	4419/1	138 NI ACT	5394/2011	SUNITA CHOUDHRY VS RAKESH KUMAR	09/09/2011	D N P	MS ANKITA LAL LD MM
375	2603/1	138 NI ACT	5395/2011	V E M S L VS RAVI DHAWAN	10/09/2011	COMPROMISED	MS ANKITA LAL LD MM
376	2680/1	138 NI ACT	5396/2011	KUTCH SHIPING VS KALKA LOISTIC	09/09/2011	D N P	MS ANKITA LAL LD MM
377	2606/1	138 NI ACT	5397/2011	V E M S L VS SHANTI SAWROOP	10/09/2011	COMPROMISED	MS ANKITA LAL LD MM
378	9495/1	138 NI ACT	5398/2011	V E M S L VS DEEPAK	10/09/2011	COMPROMISED	MS ANKITA LAL LD MM
379	1833/1	138 NI ACT	5399/2011	V E M S L VS SHAMIT BHASHIN	10/09/2011	COMPROMISED	MS ANKITA LAL LD MM
380	1838/1	138 NI ACT	5400/2011	V E M S L VS SAMEER KAPOOR	10/09/2011	COMPROMISED	MS ANKITA LAL LD MM
381	5387/1	138 NI ACT	5401/2011	V E M S L VS RUNA SACHDEVA	10/09/2011	COMPROMISED	MS ANKITA LAL LD MM
382	3191/1	138 NI ACT	5402/2011	V E M S L VS AMIT	10/09/2011	COMPROMISED	MS ANKITA LAL LD MM
383	2857/1	138 NI ACT	5403/2011	KRISHI RASYAN EXPORT VS G SHOBHA	10/09/2011	COMPROMISED	MS ANKITA LAL LD MM
384	1317/1	138 NI ACT	5404/2011	STANDRAD ELECTRICAL VS SURINDER ELECTRICAL	10/09/2011	COMPROMISED	MS ANKITA LAL LD MM
385	5574/1	138 NI ACT	5405/2011	T T S L VS TARUN SHARMA	10/09/2011	COMPROMISED	MS ANKITA LAL LD MM
386	2451/1	138 NI ACT	5406/2011	T T S L VS HARINDER KAUR	10/09/2011	COMPROMISED	MS ANKITA LAL LD MM
387	4224/1	138 NI ACT	5407/2011	T T S L VS HEMANT	10/09/2011	COMPROMISED	MS ANKITA LAL LD MM
388	1423/1	138 NI ACT	5408/2011	EKTA PURI VS PRAMVEER CONSTRUCTION	13/04/2011	ACQUITTED	SH ANUJ AGRAWAL LD MM
389	1416/1	138 NI ACT	5409/2011	KRISHI RASAYAN EXPORT VS SUKJIT SINGH	13/04/2011	ACQUITTED	SH ANUJ AGRAWAL LD MM
390	1445/1	138 NI ACT	5410/2011	JUMBO LOGISTIC VS VIVEK MEHRA	19/04/2011	ACQUITTED	SH ANUJ AGRAWAL LD MM
391	1378/1	138 NI ACT	5411/2011	B A L VS KUMAR RAHUL	19/04/2011	ACQUITTED	SH ANUJ AGRAWAL LD MM
392	1642/1	138 NI ACT	5412/2011	ANUP KUMAR VERMA VS ASCHRAJ RAM KOHLI	19/04/2011	ABATED	SH ANUJ AGRAWAL LD MM
393	1620/1	138 NI ACT	5413/2011	B C L VS AJAY KUMAR	18/04/2011	ACQUITTED	SH ANUJ AGRAWAL LD MM
394	620/1	138 NI ACT	5414/2011	V E M S L VS PRATAP SINGH	18/04/2011	ACQUITTED	SH ANUJ AGRAWAL LD MM
395	1627/1	138 NI ACT	5415/2011	B A L VS SUMIT THAREJA	18/04/2011	SETTLED	SH ANUJ AGRAWAL LD MM
396	1611/1	138 NI ACT	5416/2011	BINDRA DEVI VS BHANU CONSTRUCTION	18/04/2011	QUASHED	SH ANUJ AGRAWAL LD MM

397	1629/1	138 NI ACT	5417/2011	B A L VS GRAPHIC WORLD	18/04/2011	ACQUITTED	SH ANU JAGRAWAL LD MM
398	694/1	138 NI ACT	5418/2011	R T C INDUSTRIES VS ELITE MESO HOUSE WARE	00/04/2011	ACQUITTED	SH ANU JAGRAWAL LD MM
399	818/1	138 NI ACT	5419/2011	MITHILESH MEHTA VS RAMA NANAD JHA	05/04/2011	ACQUITTED	SH ANU JAGRAWAL LD MM
400	1121/1	138 NI ACT	5420/2011	BINDU DHAWAN VS ATUL WHIG	04/04/2011	SETTLED	SH ANU JAGRAWAL LD MM
401	723/1	138 NI ACT	5421/2011	DAGS TRADING PLTD VS MIHIR BUILD CON LTD	13/04/2011	SETTLED	SH ANU JAGRAWAL LD MM
402	1279/1	138 NI ACT	5422/2011	IREDA VS UNITED BIO FUELS P LTD	09/04/2011	DAW	SH ANU JAGRAWAL LD MM
403	1023/1	138 NI ACT	5423/2011	T T S L VS PAWAN KUMAR VERMA	09/04/2011	DAW	SH ANU JAGRAWAL LD MM
404	1105/1	138 NI ACT	5424/2011	T T S L VS ASHOK KUMAR	09/04/2011	DAW	SH ANU JAGRAWAL LD MM
405	204/1/09	138 NI ACT	5425/2011	B C L VS SUMIT SHARMA	09/04/2011	WITHDRAWN	SH ANU JAGRAWAL LD MM
406	1955/1	138 NI ACT	5426/2011	B A L VS NEERAJ BHAGRAV	09/04/2011	DAW	SH ANU JAGRAWAL LD MM
407	1311/1	138 NI ACT	5427/2011	B C L VS ADITI VAJSHNAVS	09/04/2011	DAW	SH ANU JAGRAWAL LD MM
408	4150/1	138 NI ACT	5428/2011	B C L VS J M D TRADING	09/04/2011	SETTLED	SH ANU JAGRAWAL LD MM
409	1303/1	138 NI ACT	5429/2011	B C L VS SAURAVJIT SURI	09/04/2011	DAW	SH ANU JAGRAWAL LD MM
410	851/1	138 NI ACT	5430/2011	B A L VS NOTCO SOLUTION	09/04/2011	SETTLED	SH ANU JAGRAWAL LD MM
411	947/1	138 NI ACT	5431/2011	B A L VS JYO FEB	09/04/2011	DAW	SH ANU JAGRAWAL LD MM
412	852/1	138 NI ACT	5432/2011	B A L VS ASHOK KUMAR SHARMA	09/04/2011	SETTLED	SH ANU JAGRAWAL LD MM
413	878/1	138 NI ACT	5433/2011	B A L VS IQBAL HUSSAIN	09/04/2011	SETTLED	SH ANU JAGRAWAL LD MM